

(b) The main reasons for unsatisfactory production performance of these plants are design deficiency, power problems, equipment breakdowns, industrial relations problems, shortage of inputs etc.

(c) With a view to improving the performance of these plants several schemes for revamping, modernisation, installation of captive power plants, etc., are being formulated/implemented.

[English]

#### Looting in a Delhi Bank

7342. SHRI MANIKRAO HODLYA  
GAVIT:  
SHRI R.N. RAKESH:  
SHRIMATI BASAVA RAJESH-  
WARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appeared in 'The Hindustan Times' dated 7 April, 1990 under the heading 'Over 2 lakh Looted from Delhi Bank';

(b) if so, the details thereof;

(c) whether any arrests have been made in this regard;

(d) the outcome of the enquiry in each case; and

(e) the steps taken or proposed to be taken to strengthen the security at Banks?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
SUBODH KANT SAHAY): (a) Yes, Sir.

(b) to (d). The information is given in the statement below.

(e) i) patrolling at the Banks has been intensified.

ii) banks which do not have armed guards have been asked to provide such guards.

iii) Bank employees have been asked to be more vigilant and advised to keep the alarm system in working condition.

The two cases of robbery reported in the Hindustan Times dated 7.4.90 were as under:—

(i) There persons made a futile attempt to rob the Syndicate Bank, Air Force Station, Palam, New Delhi on 6.4.90. A case FIR No.96 dated 6.4.90 u/s 394/397/398/307/401/120-B IPC and 25/27/54/59 Arms Act Police Station, Delhi Cantt has been registered. Four persons have been arrested.

(ii) Two persons were successful in robbing the State Bank of India, Sant Garh, Delhi on 6.4.90. A case FIR No.190/90 u/s 392/397 IPC Police Station Tilak Nagar has been registered. No arrest has been made so far.

#### Demonstration in Front of Bangladesh Visa Office in Agartala

7343. SHRI K.B.K. DEB BURMAN:  
SHRI ANAND SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a demonstration was held in front of Bangladesh Visa office in Agartala (Tripura) on 21 February, 1990, seeking repatriation of Chakma refugees from Bangladesh;

(b) if so, the Bangladesh Government's response thereto; and

(c) what is the total number of Chakmas in Tripura at present, and what is the Government's response in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) A demonstration was held in front of Bangladesh Visa Office in Agartala on 20th February, 1990.

(b) The Bangladesh Government's response is not known.

(c) There were 58,406 tribal refugees in various camps in Tripura as on 10th April, 1990. The Government of India have impressed upon the Bangladesh Government on many occasions, including the occasion of External Affairs Minister's recent visit to Bangladesh, to do everything possible to persuade the refugees to return.

#### **Influx of Refugees from Bangladesh**

7344. SHRIK.B.K. DEBBURMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is considerable influx of refugees from Bangladesh into Tripura and other areas; and

(b) the number of refugees which came to India during the period since the present Government took over and the corresponding period preceding it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There has been considerable influx of refugees from Bangladesh into Tripura.

(b) During 1990, 237 fresh refugees crossed over to Tripura. During the corre-

sponding period preceding it, the total influx was 1167.

#### **Problems Due to Refugees in Tripura**

7345. SHRIK.B.K. DEBBURMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether presence of refugees in Tripura presents multi-dimensional problem affecting employment potential, security, economy and food supplies:

(b) the Government's assessment in this regard; and

(c) the measures taken by Government to preserve the cultural identity of the tribal and other citizens of India in Tripura vis-a-vis the refugees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The prolonged presence of tribal refugees from Bangladesh in Tripura apart from causing financial burden and pressure on administrative machinery has presented other problems such as social tension, denudation of forests in the vicinity of camps etc.

(c) Refugees have been accommodated in camps and do not affect the cultural identity of tribal population and other citizens of India in Tripura.

[*Translation*]

#### **Production of Wheat, Paddy and Pulses**

7346. SHRI HARSH VARDHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the State-wise per hectare production of wheat, paddy and pulses during the last three years: